

# The High Court of Judicature at Patna

---

## Commercial Appellate Division in the Patna High Court, Patna

Month -June (2023)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
5	0	0	5

**Commercial Courts of Civil Judges (Senior Division) in Bihar**

**(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)**

**Month –June 2023**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
<b>137</b>	<b>65</b>	<b>0</b>	<b>202</b>

**Commercial Courts of District Judges in Bihar**

**(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)**

**Month –June 2023**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
<b>72</b>	<b>14</b>	<b>0</b>	<b>86</b>

**Commercial Appellate Courts (at District Judges level) in Bihar**

**Month –June 2023**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

## Form 1

### List of cases e-filed during the month of June 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh	9430210108	-	28.06.2023	28.06.2023
2	Commercial Court of Sub-Judge I	Aurangabad	02/2023	ICICI Bank Ltd. Vs 1.Shashiranjn Mauar 2.Gudiya Kumari 3. Gupta Nand Mauar	Anjani Kumar Singh	9430210108	-	28.06.2023	28.06.2023
3	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar	Anjani Kumar Singh	9430210108	-	28.06.2023	28.06.2023
4	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh	9430210108	-	28.06.2023	28.06.2023
5	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh	9430210108	-	28.06.2023	28.06.2023

## Form 2

### List of cases in which e-payment of Court fees was made during the month of June 2023 in the State of

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh	28.06.2023	-
2	Commercial Court of Sub-Judge I	Aurangabad	02/2023	ICICI Bank Ltd. Vs 1.Shashiranjn Mauar 2.Gudiya Kumari 3. Gupta Nand Mauar	Anjani Kumar Singh	28.06.2023	-
3	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar Singh 3.Priya Devi	Anjani Kumar Singh	28.06.2023	-
4	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh	28.06.2023	-
5	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh	28.06.2023	-

### Form 3

#### List of cases in which Electronic Service of Process has taken place during the month of June 2023 in the

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh	28.06.2023	-
2	Commercial Court of Sub-Judge I	Aurangabad	02/2023	ICICI Bank Ltd. Vs 1.Shashiranjn Mauar 2.Gudiya Kumari 3. Gupta Nand Mauar	Anjani Kumar Singh	28.06.2023	-
3	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar	Anjani Kumar Singh	28.06.2023	-
4	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh	28.06.2023	-
5	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh	28.06.2023	-

### Form 4

#### List of total no. of cases randomly allocated during the month of June 2023 in the State of Bihar

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	X	X	X	0	X	X

**Form 5****List of cases in which Case Management Hearing was held during the month of June 2023 in the State of Bihar**

<b>Sr. No.</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of registration</b>	<b>Date of case Management Hearing</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>
<b>1</b>	Commercial Court of Sub-Judge I	Aurangabad	01/2023	ICICI Bank Ltd. Vs 1.Kamakhya Prasad 2.Champa Devi	Anjani Kumar Singh	28.06.2023	-
<b>2</b>	Commercial Court of Sub-Judge I	Aurangabad	02/2023	ICICI Bank Ltd. Vs 1.Shashiranjn Mauar 2.Gudiya Kumari 3. Gupta Nand Mauar	Anjani Kumar Singh	28.06.2023	-
<b>3</b>	Commercial Court of Sub-Judge I	Aurangabad	03/2023	ICICI Bank Ltd. Vs 1.Sudarshan Singh 2.Ashok Kumar	Anjani Kumar Singh	28.06.2023	-
<b>4</b>	Commercial Court of Sub-Judge I	Aurangabad	04/2023	ICICI Bank Ltd. Vs 1.Raju Kumar 2.Renu Devi	Anjani Kumar Singh	28.06.2023	-
<b>5</b>	Commercial Court of Sub-Judge I	Aurangabad	05/2023	ICICI Bank Ltd. Vs 1.Arvind Paswan 2.Pinku Devi	Anjani Kumar Singh	28.06.2023	-

# Form 6

## Contested Commercial Cases disposed of during the month of June 2023 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested /Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	X	X	0	X	X	X	X	X	X	X	x	x	x

# Form 7

## Summary of Commercial Cases during the month of June 2023 in the State of Bihar

<b>Sr. No.</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed of during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b><u>1</u></b>	<b><u>2</u></b>	<b><u>3</u></b>	<b><u>4</u></b>	<b><u>5</u></b>	<b><u>6</u></b>	<b><u>7</u></b>
<b>1</b>	<b>Commercial Court of Civil Judge (Senior Division)</b>	<b>Aurangabad</b>	<b>0</b>	<b>5</b>	<b>0</b>	<b>5</b>
		<b>Begusarai</b>	<b>115</b>	<b>5</b>	<b>0</b>	<b>120</b>
		<b>Buxar</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Darbhanga</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Gopalganj</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Kaimur at Bhabhua</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Kishanganj</b>	<b>0</b>	<b>55</b>	<b>0</b>	<b>55</b>
		<b>Munger</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Nawada</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Patna</b>	<b>6</b>	<b>0</b>	<b>0</b>	<b>6</b>
	<b>Saran (Chapra)</b>	<b>10</b>	<b>0</b>	<b>0</b>	<b>10</b>	
<b>2</b>	<b>Commercial Court of District Judge</b>	<b>Begusarai</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>1</b>
		<b>Madhubani</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Muzaffarpur</b>	<b>45</b>	<b>7</b>	<b>0</b>	<b>52</b>
		<b>Nalanda (Biharsharif)</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Patna</b>	<b>23</b>	<b>6</b>	<b>0</b>	<b>29</b>
		<b>Purnea</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
		<b>Rohtas (Sasaram)</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>3</b>	<b>District Judge (Appellate Court)</b>	<b>X</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>